

21/8/95

Hon'ble Mr. V.K. Seth, A.M.
Hon'ble Mr. A.C. Verma, J.M.

2 notices served on
 28-4-95. No returnable
 Notice have been received
 to office
 11/9/95

or
 Proceedings are
 complete
 11/9/95

The name of applicant's counsel
 is not mentioned. The record
 shows that notice has been
 issued on 28/4/95. However,
 there is no service report
 on the file. The same should
 be furnished by Registry.

Decided on 8/10/95.

J.M.

W.S.
 A.M.

K8XK8X28

9-10-95

Lawyers absent on 13-11-95. None
 13-11-95
 M.M.

13-11-95

Hon'ble Mr. V.K. Seth -A.M.

Hon'ble Mr. R.K. Saxena-J.M.

For applicant- None.

For respondents-Sri Anil Srivastava, learned
 counsel.

Record shows that fresh notices were issued
 to the applicants on 28-4-95 and several months have
 have passed since then. However, nobody has put in
 appearance on their behalf today and there is also
 no application on their behalf for adjournment. we,
 therefore, dismiss this O.A. for default of the
 applicants.

J.M.

W.S.
 A.M.

enclosed copy of order
 K.R. Seth
 28-4-95
 28-4-95
 28-4-95

Plaintiff's copy
 28-4-95
 28-4-95
 28-4-95
 K.R. Seth